

श्री जे० के० भोंसले : जी हां, बहुत सारी स्कीमें इनको सॉल्ड सर्पॉर्टिंग करने की हैं।

Shrimati Jayashri: May I know the number of women helped in these various camps, and the average daily wages paid to them?

Shri J. K. Bhonsle: There are about 40 camps all over the western zone. There are 29,000 aged, old and infirm in these camps.

Mr. Speaker: The average daily wages paid to them?

Shri J. K. Bhonsle: Average? It all depends. In boom days they earn up to about Rs. 3 a day, and on other days, the average is between Re. 1 to Rs. 2; in addition to Rs. 25 that we pay for their maintenance per month.

Shrimati Renu Chakravarty: Is it a fact that the amount spent on the women in the permanent liability camps in Assam or their equivalents is much less than that which is spent in the western sector?

Shri J. K. Bhonsle: We have recently put the whole thing on sound lines. There would not be any difference henceforth.

Shrimati Renu Chakravarty: Is there any proposal to enquire into the whole conditions prevailing in these camps in Assam?

Shri J. K. Bhonsle: My hon. friend knows that the Minister of Rehabilitation had held a meeting of all social workers, and that question is being examined.

EVACUEE HOUSES

*2151. **Shri Radha Raman:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a large number of evacuee houses remain either unoccupied or sealed in Delhi;

(b) if so, their number;

(c) the reasons for their being kept unoccupied; and

(d) how long it will take to make them available for use of the displaced persons?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (d). It is not a fact that a large number of evacuee houses remain unoccupied or sealed in Delhi. At present about 238, mostly single-room tenements are, however, available for allotment, though a majority of these tenements are in the occupation of unauthorised persons. These are being allotted to the applicants on the waiting list.

Shri Radha Raman: May I know the number of evacuee properties sealed here in Delhi?

Shri J. K. Bhonsle: There are roughly about 238 such houses.

Shri Radha Raman: May I know the considerations or priorities that have been laid down by Government for the allotment of these sealed or unoccupied houses?

Shri J. K. Bhonsle: As the cases are examined, so the houses are allotted.

Shri Radha Raman: May I know whether out of these evacuee properties, Government have already auctioned a certain portion, and if so, what is that?

Shri J. K. Bhonsle: We are putting them to auction very soon. That question is being examined in our Ministry now.

Shri Radha Raman: I was asking whether so far any evacuee property has been auctioned, and if so, what the number was.

Shri J. K. Bhonsle: That information is not available now.

COMPENSATION

*2152. **Shri Bhagwat Jha Azad:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that Government have under consideration a proposal to revise the ceiling of compensation payable to Displaced Persons; and

(b) if so, when the final decision is likely to be taken in the matter?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). There is no proposal for the revision of the ceiling under the Interim Compensation Scheme, which is in force at present.

The question of the scale under the final Compensation Scheme and the ceiling thereunder is still under the consideration of the Government. The scale will be incorporated in the Rules which will shortly be finalised and placed on the Table of the Lok Sabha.

Shri Bhagwat Jha Azad: May I know whether it is being considered to upgrade the compensation to be paid to the big claimants and scale down the compensation to be paid to the small claimants, and if so, what is the line of demarcation in terms of amounts?

Shri J. K. Bhonsle: The whole of that question is under the consideration of Government at the moment, and it will take some time before the rules etc. are finalised.

Shri Bhagwat Jha Azad: May I know whether there is any truth in the statement that the Tek Chand Committee has recommended to Government that the rate of compensation should be increased in the case of those who are big claimants, and reduced in the case of those who are small claimants? If so, may I know how many persons there are in that Committee who have got big claims.

Shri J. K. Bhonsle: As I have said, the matter is being examined at the moment, and it would not be right to state what the recommendations of the Advisory Committee are.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I would like to add that the proposition that the hon. Member has said is, if I may say so, on the face of it so outrageous that no committee can recommend it.

Shri Bhagwat Jha Azad: That Committee was set up to recommend the compensation to be paid.

Mr. Speaker: The question is under examination now. So how can that be replied to?

ENGINEERS' SEMINARS

*2153. **Shri S. N. Das:** Will the Minister of Irrigation and Power be pleased to state which of the recommendations made by the Engineers' Seminars at Nangal and Roorkee have been implemented so far by the Governments concerned?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 16.]

Shri S. N. Das: From the statement, it appears that a Co-ordination Board of Ministers has been appointed. I would like to know whether this Co-ordination Board of Ministers consists of all the Ministers of the various States or only Ministers of some of the States. If the latter is the case, which are the States that are represented on the Board?

Shri Hathi: The Co-ordination Board of Ministers consists of Ministers of almost all Part A States, and also those Part B States which have major river valley projects being executed there.

Shri S. N. Das: From the statement, it appears that the Seminar recommended the formation of an all-India service of irrigation and power engineers. It is stated that some of the States have not agreed to the proposal, and the question has not been finalised. I would like to know what were the reasons due to which those States did not accept the recommendation, if any reasons were given by them.

Shri Hathi: In principle, the Ministers who were present agreed. But as regards questions of initial recruitment and terms and conditions of service, the details were to be drawn up, and some of the States were not present. Earlier, in 1950, some of the States had not agreed.